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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 572/2020, I.A. 12668/2020, I.A. 197/2021, I.A. 590/2021, I.A. 8366/2021, I.A. 11755/2021, I.A. 14908/2021 & I.A. 19693/2023

ELSEVIER LTD. AND ORS.Plaintiffs

Through: Mr. Amit Sibal, Senior Advocate with

Ms. Sneha Jain, Ms. Disha Sharma and Ms. Snehima Jauhari, Advocates

versus

ALEXANDRA ELBAKYAN AND ORS.Defendants

Through: Mr. Shrutanjaya Bhardwaj,

Ms. Shivani Vij, Mr. Yash Tayal and

Ms. Siddhi M., Advocates for D-1

Mr. Varun Pratap Singh, Advocate for

Mr. Rohan Jaitley, CGSC for UOI

Mr. Apar Gupta, Ms. Vrinda Bhandari, Ms. Gayatri Malhotra, Mr.

Naman Kumar, Ms. Injila Muslim

Zaidi and Ms. Shravani Nag Lanka,

Advocates for intervenors.

CORAM:

HON'BLE MR. JUSTICE AMIT BANSAL

ORDER 17.04.2025

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Renotify on 13th August, 2025.

AMIT BANSAL, J

APRIL 17, 2025 ds